# FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)

## Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, 03 d Mag 2024

### Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 07<sup>th</sup> March 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
	Integrated Chennai Business Park (India) Private Limited (ICBPPL)- SEZ		Tamil Nadu	Dr. M. Kannan, Deputy Director

(Sh. G. Kamala Vardhana Rao)

CEO, FSSAI Email: ceo@fssai.gov.in

To:- (For information and necessary action)

- 1. All Stakeholders for information and compliance.
- 2. The Director General, DGFT for notification as food import entry points
- 3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
- MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance.
- 5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
- 6. The Additional Director General, Risk Management Division, CBIC
- 7. Director(Customs), CBIC
- 8. Commissioner (Single window project, CBIC)
- 9. Director Southern Region Office, FSSAI
- 10. Dr. M. Kannan, Deputy Director, Southern Regional Office, FSSAI
- 11. FICS IT team for making necessary changes in FICS

#### Copy to:-

- 1. Executive Director (HR), FSSAI
- 2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
- 3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

FileNo.1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, March, 2024

### **Notification**

Subject: Notification of Authorised Officers under Section 25 read with Section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017-Reg.

The Food Safety and Standards Act, 2006 requires the Food Safety and Standards Authority of India (FSSAI) to inter alia, regulate the import of food articles to ensure their safety.

- 2. To put in place a robust food regulatory framework at the points of entry to ensure the mandate of safe food imports in India, FSSAI has decided to review the Points of entry notified for food imports taking into the account the trend/volume of food import, testing facilities, and logistics infrastructure etc.
- 3. In light of the aforementioned considerations, it has been decided to notify Authorized Officers at only 155 specified Points of Entry for food import, as detailed in Annexure-I. Accordingly, FSSAI officials and Custom officials (any official of rank superintendent/Appraiser/Inspector/examiner) at all Airports/Ports/ICD/ SEZ/LCS mentioned in annexure-I are hereby notified from 01.04.2024 as Authorised Officers under Section 25 read with 47(5) of FSS Act 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017 for the jurisdiction mentioned against each Airport/Port/ICD/LCS for food import clearance till further orders.
- 4. This notification is in supersession to all previous notifications/orders issued.

Digitally Signed by G. Kamala Vardhana Rao Date: 07-03-2024 16:46:51 Reason: Approved

(G. Kamala Vardhana Rao, IAS)

CEO, FSSAI

Email: ceo@fssai.gov.in

To:

- 1. The Director General, DGFT with a request to notify these 155 entry points as food import entry points as mentioned in Annexure 1.
- 2. The Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBEC) for information and necessary actions.
- 3. Director (Customs), CBEC- for information and further necessary action,
- 4. Commissioner (Single Window Project, CBEC) to ensure food imports through these

- 150 Polis only, subsequent to DGFI notification and for further necessary action.
- 5. The Joint Secretary (Customs), jscus@nic.in
- 6. ADG (Systems) akhil.khatri@icegate.gov.in for information and needful action
- 7. MD & CEO NSDL for information and needful action.
- 8. Commissioner, (single window project, CBIC)
- 9. Pr. Additional Director General, NCTC, Mumbai.
- 10. Additional Director, ICEGATE, CBIC, New Delhi
- 11. Chief Technology Officer, IT Division FSSAI for making necessary changes in FICS.
- 12. All Regional Directors, FSSAI for compliance.

## Copy:-

- 1. ED (HR), ESSAI
- 2. ED (RCD), FSSAI
- 3. Advisor (Standard), FSSAI
- 4. Head (Regulation), FSSAI
- 5. Advisor (QA), FSSAI
- 6. Head (Legal/GA), FSSAI All present Authorised Officials of FSSAI
- 7. CITO, FSSAI for uploading on the ISSAL website and for communicating by email to all FSSAI licensed and active Food Importers

No.	Port Name	Port Code	State/UT	Authorised Officer	PORT T
_	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	FSSAI Authorised Officer	Airport
-	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer	Airport
3	ACC GOA,DABOLIM	INGOI4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airport
4	AHMEDABAD AIR CARGO COMPLEX	INAMD4		FSSAI Authorised Officer	Airport
_	BANGALORE AIRPORT	INBLR4	Karnataka	FSSAI Authorised Officer	Airport
6	ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	Karnataka	FSSAI Authorised Officer	Airport
7/	ACC COCHIN	INCOK4	Kerala	FSSAI Authorised Officer	Airport
8	TRIVENDRUM AIR CARGO	INTRV4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airport
9 1	KARIPUR(CALICUT)	INCCJ4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airport
10	MAHA AIRPORT DEV CORP NAGPUR(SEZ MIHAN)	INNAG4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airport
	ACC SAHAR	INBOM4		FSSAI Authorised Officer	Airport
12 /	ACC JANORI	INJNR4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airport
13 /	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Puniab	Superintendent/Appraiser/Inspector/Examiner	Airport
_	ACC CHENNAI	INMAA4		FSSAI Authorised Officer	Airport
15	HYDERABAD AIRPORT	INHYD4	Telangana	FSSAI Authorised Officer	Airport
-	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer	Airport
$\rightarrow$	ACC MOPA GOA	INGOX4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airport
_	ICD GUWAHATI (AMIN GAON)	INAMG6	ASSAM	FSSAI Authorised Officer	ICD and
_	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer	ICD an
_	ICD TUGLAKABAD	INTKD6	Delhi	FSSAI Authorised Officer	-
_	ICD SABARMATI	INSBI6	Gujarat	FSSAI Authorised Officer	ICD an
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_	ICD ANKLESHWAR ICD VADODARA/BARODA	INAKV6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and
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$\overline{}$	CD THAR DRY PORT	INSAU6	Gujarat	FSSAI Authorised Officer	ICD an
_	CD GARHIHARSARU	INGHR6	Haryana	FSSAI Authorised Officer	ICD an
_	CD SONIPAT	INBDM6	Haryana	FSSAI Authorised Officer	ICD and
_	CD PATLI	INPTL6	Haryana	FSSAI Authorised Officer	ICD and
_	CD REWARI	INREA6	Haryana	FSSAI Authorised Officer	ICD and
_	CD FARIDABAD	INFBD6	Haryana	FSSAI Authorised Officer	ICD and
	CD PALWAL, BHAGOLA-JANAULI	INPWL6	Haryana	FSSAI Authorised Officer	ICD and
_	CD SAMALKHA, PANIPAT	INDWN6	Haryana	FSSAI Authorised Officer	ICD and
34 10	CD BARHI-SONIPAT	INRUG6	Haryana	FSSAI Authorised Officer	ICD and
35 10	CD PIYALA	INBFR6	Haryana	FSSAI Authorised Officer	ICD and
36 10	CD BANGALORE	INWFD6	Karnataka	FSSAI Authorised Officer	ICD and
37 10	CD PITHAMPUR (INDORE)	ININD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and
38 10	CD MALANPUR	INMPR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and
39 10	CD MANDIDEEP	INMDD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and
40 10	CD DHANNAD	INDHA6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and
41 10	CD MIHAN (CONCOR)	INKPK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and
42 10	CD BORKHEDI	INBOK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and
43 T	ELEGAON	INTLG6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and
44 10	CD MALIWADA	INMWA6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and
45 10	CD MULUND	INMUL6	Maharashtra	FSSAI Authorised Officer	ICD and
46 10	CD JANORI	INJNR6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	
47 C	FS AMBAD	INNSK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and
48 10	CD LUDHIANA	INLDH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and
49 10	CD SAHNEWAL, GRFL	INSGF6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and
_	CD CHOWPAYAL	INCPR6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and
	CD DHANDARI KALAN, PSWC	INDDL6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and
_	CD THAR DRY PORT, JODHPUR	INTHA6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and
_	CD JODHPUR	INBGK6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and
_	CD KATHUWAS ALWAR	INCML6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and
_	CD KANKAPURA(JAIPUR)	INKKU6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and
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85	JNPT SEZ	INPJN6	Maharashtra	FSSAI Authorised Officer	ICD and
86	SEZ J. MATADEE CHENNAI FREE TRADE ZONE	INCJJ6	Tamil Nadu	FSSAI Authorised Officer	ICD and
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94	HTPL ICD Kilaraipur	INQRH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and
95	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
96	HATISAR (DEOSIRI)	INHTSB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
_	KARIMGANJ STEAMER GHAT & FERRY STATION	INKGJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
_	MANKACHAR	INMKCB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
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102	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner	LCS
103	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner	LCS
104	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
_	DALU LCS	INDLUB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
-	MAHENDRAGANJ LCS	INMGHB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
_	ATTARI ROAD, AMRITSAR				_
_		INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
-	LCS RAIL CARGO, AMRITSAR	INASR2	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
110	LCS MANU	INMNUB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
111	KHOWAIGHAT	INKWGB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
112	SRIMANTAPUR LCS, SONAMURA	INSMPB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
113	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
-	NAUTANWA (SONAULI)	INSNLB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
_	GOURIPHANTA	INGAIB	Uttar Pradesh		
-	- Printer and the second secon			Superintendent/Appraiser/Inspector/Examiner	LCS
	BARHNI	INBNYB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
_	BANBASA,CHAMPAWAT/UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner	LCS
_	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
119	PETRAPOLE LAND	INPTPB	West Bengal	FSSAI Authorised Officer	LCS
120	CHAMURCHI	INCHMB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
121	CHENGRABANDHA RLY.STATION	INCBDB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
122	JAIGAON	INJIGB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
23		INFBRB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
24	LCS LOKSAN	INCRXB		Superintendent/Appraiser/Inspector/Examiner	LCS
_	HILI (WEST)	INHLIB			LCS
-		-		Superintendent/Appraiser/Inspector/Examiner	
	GHAJADANGA	INGJXB		FSSAI Authorised Officer	LCS
_	KARIKAL	INKRK1	Pondicherry	Superintendent/Appraiser/Inspector/Examiner	Seaport
_	KRISHNAPATNAM	INKRI1	Andhra Pradesh	FSSAI Authorised Officer	Seaport
29	KAKINADA SEA	INKAK1	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	Seaport
30	VISAKHAPATNAM SEA	INVTZ1	Andhra Pradesh	FSSAI Authorised Officer	Seaport
_	GANGAVARAM PORT	INGGV1		FSSAI Authorised Officer	Seaport
_	MARMAGOA SEA	INMRM1		Superintendent/Appraiser/Inspector/Examiner	Seaport
_	KANDLA SEA	INIXY1	Gujarat	FSSAI Authorised Officer	Seaport
_	HAZIRA PORT, SURAT				Seaport
_	unicate and the control of the contr	INHZA1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	
-	MUNDRA	INMUN1	Gujarat	FSSAI Authorised Officer	Seaport
_	SIKKA	INSIK1		Superintendent/Appraiser/Inspector/Examiner	Seaport
-	DEHEJ SEA	INDAH1		Superintendent/Appraiser/Inspector/Examiner	Seaport
38	PIPAVAB(VICYOR)	INPAV1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaport:
39	PORBANDAR	INPBD1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaport
40	OLD MUNDRA	INOMU1		FSSAI Authorised Officer	Seaport
-	NEW MANGALORE SEA	INNML1		FSSAI Authorised Officer	Seaport
_	KARWAR	INKRW1		Superintendent/Appraiser/Inspector/Examiner	Seaport
-	CUSTOM HOUSE COCHIN	INCOK1		FSSAI Authorised Officer	Seaports
_					
-	JAIGAD	INJGD1			Seaports
-	NCH MUMBAI			FSSAI Authorised Officer	Seaports
_	JNCH NHAVA SHEVA			FSSAI Authorised Officer	Seaports
47	PARADIP SEA	INPRT1	Odisha	Superintendent/Appraiser/Inspector/Examiner	Seaports
48	ENNORE SEA	INENR1		FSSAI Authorised Officer	Seaports
_	NAGAPATTINAM	INNPT1			Seaports
_	KATTUPALLI PORT	INKAT1		FSSAI Authorised Officer	Seaports
_				FSSAI Authorised Officer	
$\overline{}$	CUSTOM HOUSE CHENNAI	INMAA1			Seaports
-	CUSTOM HOUSE TUTICORIN	INTUT1		FSSAI Authorised Officer	Seaports
53	CUSTOM HOUSE KOLKATA	INCCU1		FSSAI Authorised Officer	Seaports
_			West Dansel	FSSAI Authorised Officer	Seaports
54	HALDIA PORT AISL ICD Durgapur	INHAL1 INDUR6	West Bengal	ALL PRODUCTION OF THE PRODUCTI	ICD and